

Court-II
Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 153 of 2014

And

IA No. 133 of 2016

Dated : **11th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s. Sagar Power (Neerukatte) Pvt. Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. Anantha Narayana M.G.

Counsel for the Respondent (s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **6th May, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/kt

(Justice Surendra Kumar)
Judicial Member